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O.A. NO. 614/2000

Order dated 13-1-2004.

None appears for the Applicant; nor the Applicant is present in person. However, Mr. S. B. Jena, learned Additional Standing Counsel for the Union of India, appearing for the Respondents Department and Mr. D. N. Mishra, Learned Counsel appearing for the Respondent No. 4 are present and with their aid and assistance, we have perused the materials placed on record, in this case.

By filing this Original Application, the Applicant has prayed that this Tribunal be pleased to pass necessary direction to the Respondents to consider his case for the post of EDBPM, Kabatbandha Branch Post Office under Jenapur S.O. By filing counter, the Respondents have disclosed that on receipt of his application, through open Advertisement, his candidature was duly considered by the Department/ Respondents as an OBC candidate alongwith other OBC candidates in the field of consideration. It was pointed out that there were four OBC candidates in the zone of consideration for the post out of which one, Dushmanta Ku. Sahoo, Res. No. 4 having secured the highest mark was considered most meritorious for the post. Applicant was placed at Sl. No. 2 in the said merit list out of which the selection for the post was made. As the candidature of the Applicant was duly considered by the Respondents, strictly in accordance

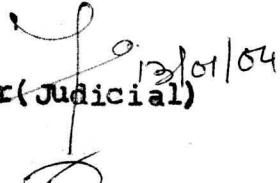
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with the rules and regulations, prescribed for this purpose, the relief sought for by the Applicant has been fully met by the Respondents and there remains nothing further for adjudication by this Tribunal.

In the result, this O.A. is accordingly disposed of. No costs.


Vice-Chairman


Member (Judicial)

13/01/64